

**THE GAUHATI HIGH COURT**

( HIGH COURT OF ASSAM: NAGALAND:MEGHALAYA: MANIPUR: TRIPURA :  
MIZORAM AND ARUNACHAL PRADESH )

**ORDER NO. 46**

Dated Guwahati, the 24<sup>th</sup> May, 2011

**It is for information of all the Private Secretaries that henceforth, in all Judicial orders, Judgments etc. the following benchmarks are to be typed out: -**

- 1. Pagination should be done at the right end corner of the bottom of each page showing the page number in the following order – 1 of 5, 2 of 5, 3 of 5, 4 of 5 and 5 of 5 etc;**
- 2. Case Number should also be mentioned at the left corner of the bottom of each page; and**
- 3. Name of the Private Secretary / Staff who types the Order / Judgment at the bottom of the last page.**

**The above criteria should also invariably be followed with immediate effect. Non-compliance of the order will be viewed seriously.**

By Order,

Sd/- P.K. Saikia,

**REGISTRAR GENERAL**

Memo No. HC. III - 14/1993/ 2047-61 /G Dated 24<sup>th</sup> May, 2011